

## UTTAR PRADESH SHASAN GOPAN ANUBHAG-3

The Governor is pleased to order the publication of the following English translation of notification no. 103/1/1/2018-CX-3, dated December 16, 2019 for general information.

## NOTIFICATION No. 103/1/1/2018-CX-3 Lucknow: December /6 , 2019

WHEREAS the premises named, detailed and described in the Schedule given below is a place, at 400/220 KV of Power Grid Corporation of India Limited located in Mohanpur Gada Delhi Road the use of which is for power transmission.

AND WHEREAS an information with respect thereto, of the destruction or obstruction thereof, or interference therewith, would be useful to an enemy;

NOW, THEREFORE, in exercise of the powers under sub-clause (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act no.XIX of 1923), read with Government of India, Ministry of Home Affairs notification no S.O. 1285 dated May 4, 1963, the Governor is pleased to declare the premises named, detailed and described in the Schedule given below to be a "Prohibited Place" for the purposes of the said Act and to direct that a copy of this notification in English and in the vernacular of the locality be affixed to the said premises.

## Schedule

Name and specifications of the prohibited place	
400/220 KV Mohanpur Gada Delhi Road, Saharanpur of Power Grid Corporation of India Limited	
In East-	Agricultural land, Village- Mohanpur Gada, Parganas and Tehsils and District- Saharanpur.
In West-	National Highway Number - 709B - Delhi - Saharanpur Highway (Located 10 km from Saharanpur towards Delhi)
In North-	Agricultural land, Village- Mohanpur Gada, Parganas and Tehsils and District- Saharanpur.
In South-	Agricultural land, Village- Mohanpur Gada, Parganas and Tehsils and District- Saharanpur.

By order,

(Awanish Kumar Awasthi) Additional Chief Secretary